



\$~57, 55, 56, 58 to 168, 170-186, 188-325

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 262/2023

AADHAR TOURS AND TRAVELS PVT LTDPetitioner

versus

UNION OF INDIA & ORS.Respondents

55

+ W.P.(C) 13458/2022

M/S BCL SECURE PREMISES PVT. LTD.Petitioner

versus

UNION OF INDIA & ORS.Respondent

56

+ W.P.(C) 14411/2022

SH. RAM AVTAR AGARWALPetitioner

versus

UNION OF INDIA AND ORSRespondents

58

+ W.P.(C) 14786/2022

AVINASH KUMAR SETIAPetitioner

versus

INCOME TAX OFFICER, WARD 30-1, EARLIER KNOWN
AS ASST. COMMISSIONER OF INCOME TAX, CENTRAL
CIRCLE -15, DELHI & ANR.Respondents

59

+ W.P.(C) 15952/2022

PRATT AND WHITNEY CANADA
SEA PTE LTDPetitioner

versus

DEPUTY COMMISSIONER OF INCOME
TAX & ANR.Respondents



60

+ W.P.(C) 16664/2022
MUMTAZ PATEL SIDDIQUIPetitioner

versus

ASSESSING OFFICER, INCOME TAX
DEPARTMENT, WARD NO. 30(5), DELHI.....Respondent

61

+ W.P.(C) 5632/2023
DEEPAK GUPTAPetitioner

versus

NATIONAL FACELESS ASSESSMENT
CENTRE, DELHIRespondent

62

+ W.P.(C) 5635/2023
ANKITA GARGPetitioner

versus

ITO WARD 43(6) DELHI & ANR.Respondents

63

+ W.P.(C) 5638/2023
SATISH GOYALPetitioner

versus

INCOME TAX OFFICER WARD 49(1),
DELHI & ORS.Respondents

64

+ W.P.(C) 5645/2023
PRAMOD KUMAR GUPTAPetitioner

versus

ACIT, CIR 25(1), DELHI & ANR.Respondents

65

+ W.P.(C) 5646/2023
PAWAN SINGLAPetitioner

versus



INCOME TAX OFFICER WARD 43(6)
DELHI & ORS.

.....Respondents

66

+ W.P.(C) 5648/2023
NORTH TOWN ESTATES PRIVATE LIMITEDPetitioner

versus

DEPUTY COMMISSIONER OF INCOME
TAX CIRCLE 16(1) & ANR.

.....Respondents

67

+ W.P.(C) 5651/2023
DRAKE PROPERTIES PVT LTDPetitioner

versus

INCOME TAX OFFICER WARD 7(1)
DELLHI & ANR.

.....Respondents

68

+ W.P.(C) 5652/2023
KLAXON TRADING PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER WARD 14(3)
DELHI & ORS.

.....Respondents

69

+ W.P.(C) 5658/2023
ANKITA GARGPetitioner

versus

ITO WARD 43(6) DELHI & ANR.

.....Respondents

70

+ W.P.(C) 298/2023
DIVYA BUILDMART PVT LTDPetitioner



versus

UNION OF INDIA & ORS.

.....Respondents

71

+

W.P.(C) 1005/2023

VASHULINGA FINANCE PRIVATE LTDPetitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE 25 1

.....Respondent

72

+

W.P.(C) 1509/2023

N.N. FINANCIAL SERVICES PVT. LTD.Petitioner

versus

INCOME TAX OFFICER, WARD 18-1,
DELHI & ANR.

.....Respondents

73

+

W.P.(C) 2232/2023

DINESH GOYAL

.....Petitioner

versus

DEPUTY COMMISSIONER OF INCOME
TAX CIRCLE 13. 1 NEW DELHI

.....Respondent

74

+

W.P.(C) 2370/2023

TARIK HANDA

.....Petitioner

versus

ITO WARD, 50(1) NEW DELHI & ORS.

.....Respondents

75

+

W.P.(C) 2543/2023

RAJ INFRA REALTORS PRIVATE LIMITEDPetitioner

versus



INCOME TAX OFFICER WARD 21(1)
DELHI & ORS.

.....Respondents

76

+

W.P.(C) 2844/2023
SV REALTORS PRIVATE LIMITED

.....Petitioner

versus

THE ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE-22 (2) NEW DELHI & ANR.Respondents

77

+

W.P.(C) 2889/2023
ASP DEVELOPERS PRIVATE LIMITED

.....Petitioner

versus

ITO WARD 1(1) NEW DELHI & ORS.Respondents

78

+

W.P.(C) 2890/2023
GAMUT COMMERCIALS PRIVATE LIMITED

.....Petitioner

versus

ITO WARD 10 (1) NEW DELHI & ORS.Respondents

79

+

W.P.(C) 2891/2023
AJAY MITTAL

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE 52 1 DELHI

.....Respondent

80

+

W.P.(C) 2896/2023



SHOURYA INFRASTRUCTURE PRIVATE LIMITED

.....Petitioner

versus

INCOME TAX OFFICER WARD 23(1) DELHI & ORS.

.....Respondent

81

+

W.P.(C) 3005/2023

ISRAR ALI KHAN

.....Petitioner

versus

ITO WARD 28 (5) NEW DELHI & ORS.Respondents

82

+

W.P.(C) 3068/2023

DUKE SPONGE AND IRON PRIVATE LIMITED

.....Petitioner

versus

THE ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 7(1), DELHI & ANR.

.....Respondents

83

+

W.P.(C) 3097/2023

VINTAGE FOOTWEAR PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER, WARD 26(3),

NEW DELHI & ANR.

.....Respondents

84

+

W.P.(C) 3106/2023

DIVINE SOFTECH PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER, WARD 7(1),

DELHI & ANR.

.....Respondents



85

+

W.P.(C) 3136/2023
AMIT JAIN

.....Petitioner

versus

INCOME TAX OFFICER WARD 47(1), DELHI ...Respondent

86

+

W.P.(C) 3138/2023
PAWANSUT MEDIA SERVICES PVT LTD.

.....Petitioner

versus

INCOME TAX OFFICE WARD 19 3 NEW
DELHI AND ANR.

.....Respondents

87

+

W.P.(C) 3172/2023
HARJEET SINGH KANDHARI

.....Petitioner

versus

INCOME TAX OFFICER WARD 53(1)
DELHI & ORS.

.....Respondents

88

+

W.P.(C) 3223/2023
AMIT JAIN (HUF)

.....Petitioner

versus

INCOME TAX OFFICER WARD 35(1)
NEW DELHI

.....Respondent

89

+

W.P.(C) 3278/2023
SHANTI DEVI CHARITABLE TRUST

.....Petitioner

versus

INCOME TAX OFFICER & ANR.

.....Respondents

90

+

W.P.(C) 3281/2023
SUNITA SHARMA

.....Petitioner



versus

91
+ ITO, WARD 36(1), DELHI & ANR.Respondents
+ W.P.(C) 3396/2023
RAJAT SIKKA (HUF)Petitioner

versus

92
+ INCOME TAX OFFICER, WARD 30(1),
NEW DELHIRespondent
+ W.P.(C) 3408/2023
ANCHAL NARANGPetitioner

versus

93
+ ITO WARD 44 6 NEW DELHIRespondent
+ W.P.(C) 3470/2023
SEASHELL BUILDSPACES PRIVATE LIMITED
.....Petitioner

versus

94
+ INCOME TAX OFFICER WARD 23(1) DELHI & ORS.
.....Respondent
+ W.P.(C) 3513/2023
GAIN CAPITAL PRIVATE LIMITEDPetitioner

versus

95
+ ACIT(OSD) DELHI & ORS.Respondents
+ W.P.(C) 3533/2023
GAYATRI DHODYPetitioner

versus



- 96**
+ INCOME TAX OFFICER, WARD 29 (1),
DELHI AND ANR. & ORS.Respondents
+ W.P.(C) 3572/2023
GAIN CAPITAL PRIVATE LIMITEDPetitioner
- versus
- 97**
+ ACIT(OSD), DELHI & ORS.Respondents
+ W.P.(C) 3573/2023
SONA JOSHIPetitioner
- versus
- INCOME TAX OFFICER WARD 60(1) & ORS.
.....Respondent
- 98**
+ W.P.(C) 3618/2023
SUBASH GOYAL HUFPetitioner
- versus
- 99**
+ ITO, WARD 36(1), DELHI & ANR.Respondents
+ W.P.(C) 3668/2023
HARSHIT FINVEST PVT LTDPetitioner
- versus
- INCOME TAX OFFICER, WARD-11(1) & ANR.
.....Respondent
- 100**
+ W.P.(C) 3672/2023 & CM APPL. 10804/2024 (Interim Stay)
VINOD GOYAL AND SONSPetitioner
- versus



- 101**
+ ITO, WARD 36(1), DELHI & ANR.Respondents
+ W.P.(C) 3728/2023
ANURADHA KHANPetitioner
versus
INCOME TAX OFFICER WARD 28(5) & ORS.
.....Respondent
- 102**
+ W.P.(C) 3733/2023
VEEKAY GENERAL INDUSTRIESPetitioner
versus
UNION OF INDIA & ORS.Respondents
- 103**
+ W.P.(C) 3874/2023
YUVRAJ JASGEET SINGHPetitioner
versus
ASSISTANT COMMISSIONER OF INCOME
TAX, CIRCLE (34) 1, DELHI & ORS.Respondents
- 104**
+ W.P.(C) 3875/2023
JEET KAURPetitioner
versus
INCOME TAX OFFICER WARD 19(3)
NEW DELHI & ORS.Respondents
- 105**
+ W.P.(C) 3878/2023
HARCHARAN SINGHPetitioner
versus
INCOME TAX OFFICER WARD (35) 1 & ORS.



.....Respondents

106

+ W.P.(C) 3895/2023
BONLON INDUSTRIES LTD

.....Petitioner

versus

THE DY. COMMISSIONER OF INCOME
TAX, CIRCLE 4(2) & ANR.

.....Respondents

107

+ W.P.(C) 3908/2023
KANWALJEET KAUR

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE (34) 1 DELHI & ORS.

.....Respondents

108

+ W.P.(C) 3940/2023
M/S SAG INFRASTRUCTURE DEVELOPERS
PVT LTD

.....Petitioner

versus

INCOME TAX OFFICER WARD 22(1) & ANR.

.....Respondent

109

+ W.P.(C) 3945/2023
RUPIN KHANDPURA

.....Petitioner

versus

INCOME TAX OFFICER WARD 28(5)
NEW DELHI & ORS.

.....Respondents

110

+ W.P.(C) 4027/2023
SANTOSH TIMBER TRADING
COMPANY LTD

.....Petitioner

versus



INCOME TAX OFFICER WARD 22(1)
DELHI & ORS.

.....Respondents

111

+ W.P.(C) 4038/2023
HIMALAYA POLYTECH PRIVATE LTDPetitioner

versus

INCOME TAX OFFICER WARD 11(3)
DELHI & ORS.

.....Respondents

112

+ W.P.(C) 4060/2023
SANGEETA VERMAPetitioner

versus

INCOME TAX OFFICER, WARD 44(1),
DELHI & ANR.

.....Respondents

113

+ W.P.(C) 4150/2023
LALIT GULATIPetitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE 28(1) DELHI & ORS.

.....Respondents

114

+ W.P.(C) 4245/2023
LALIT GULATIPetitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX
CIRCLE 28(1),DELHI & ORS.

.....Respondents

115

+ W.P.(C) 4257/2023



VIVO APPARELS PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER, WARD 26(3)
DELHI & ANR.Respondents

116

+ W.P.(C) 4258/2023
KAMLESH KUMAR GUPTAPetitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE 1(1) & ANR.Respondents

117

+ W.P.(C) 4326/2023
BEST INFRA TECH PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER WARD 4(1) AND

118

+ W.P.(C) 4375/2023
MR SHUBHAM JAINPetitioner

versus

THE INCOME TAX OFFICER CIRCLE -28(5),
DELHI AND ORS.Respondents

119

+ W.P.(C) 4376/2023
NEERU JAINPetitioner

versus

INCOME TAX OFFICER, WARD 29(1),
DELHI & ORS.Respondents

120

+ W.P.(C) 4378/2023



MOULDCRAFT INDIA PVT LTD

.....Petitioner

versus

DEPUTY COMMISSIONER INCOME
TAX AND ANR

.....Respondents

121

+

W.P.(C) 4405/2023
ALKA GARG

.....Petitioner

versus

ITO, WARD 44(6), DELHI & ANR.

.....Respondents

122

+

W.P.(C) 4423/2023
ADYCON INFRASTRUCTURES PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

123

+

W.P.(C) 4574/2023
GIRISH KAPUR

.....Petitioner

versus

INCOME TAX OFFICER WARD 10(1)
DELHI & ORS.

.....Respondents

124

+

W.P.(C) 4584/2023
LALIT KUMAR SAPRA

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX, CIRCLE 43-1 DELHI & ANR.

.....Respondents

125

+

W.P.(C) 4658/2023 & CM APPL. 39117/2023 (Direction)
VINAY JAIN HUF

.....Petitioner



versus

INCOME TAX OFFICER WARD 43(6)
DELHI & ORS.

.....Respondents

126

+ W.P.(C) 4659/2023, CM APPL. 17933/2023 (Stay)
RAJDHANI EDUCATIONAL CHARITABLE TRUST

.....Petitioner

versus

INCOME TAX OFFICER WARD EXEMP 2(4)

.....Respondent

127

+ W.P.(C) 6426/2023
SHERUL INSULATION PRIVATE LIMITED

.....Petitioner

versus

INCOME TAX OFFICER WARD 23(1),
DELHI & ORS.

.....Respondents

128

+ W.P.(C) 7997/2023, CM APPL. 30759/2023 (Interim Stay)
SUNITA KAMRA

.....Petitioner

versus

INCOME TAX OFFICER, WARD 19(3), DELHI

.....Respondent

129

+ W.P.(C) 4684/2023
VAIBHAV JAIN

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE 43(1), DELHI & ORS.

.....Respondents



130

+ W.P.(C) 4786/2023
JAYCEE HOUSING PRIVATE LIMITEDPetitioner

versus

CENTRAL BOARD OF DIRECT TAX & ORS.Respondent

131

+ W.P.(C) 4787/2023
ANANT VIR JAINPetitioner

versus

INCOME TAX OFFICER, WARD 59(3),
DELHI & ORS.Respondents

132

+ W.P.(C) 4856/2023
SATISH AGRAWALPetitioner

versus

INCOME TAX OFFICER, WARD 59(2),
DELHI & ORS.Respondents

133

+ W.P.(C) 4880/2023
PRADEEP KUMAR JAINPetitioner

versus

THE ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE 25(1), DELHI & ANR.Respondents

134

+ W.P.(C) 4899/2023

versus



135
+ ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE 52(1) DELHI & ANR.Respondents
+ W.P.(C) 4915/2023
NITIN SAXENAPetitioner

versus

136
+ INCOME TAX OFFICER WARD NO. 49(1),
DELHI & ANR.Respondents
+ W.P.(C) 4941/2023
SHARAD GARGPetitioner

versus

137
+ ITO, WARD 63(1), DELHI & ANR.Respondents
+ W.P.(C) 5123/2023
LAMBA TRADERS AND ENGINEERS
PVT LTD ...Petitioner

versus

138
+ DEPUTY COMMISSIONER OF INCOME TAX ,
CIRCLE 13 1, DELHI & ORS.Respondents
+ W.P.(C) 5124/2023
PANKAJ VERMAPetitioner

versus

139
+ INCOME TAX OFFICER OF INCOME TAX OFFICE
WARD 69(1),DELHI & ORS.Respondents
+ W.P.(C) 5186/2023



MANAK CONSULTANTS PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER WARD 16(3) & ANR.

.....Respondents

140

+ W.P.(C) 5187/2023
SHALINI DAGA

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE 28(1) DELHI & ANR.

.....Respondents

141

+ W.P.(C) 5210/2023
BHARAT STEEL CORPORATION

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

142

+ W.P.(C) 5219/2023
WHITEFIELDS OVERSEAS LTD

.....Petitioner

versus

ACIT, CIR 25(1), DELHI

.....Respondent

143

+ W.P.(C) 5237/2023
RAKESH KUMAR GOYAL

.....Petitioner

versus

ITO, WARD 35(5), DELHI & ANR.

.....Respondents

144

+ W.P.(C) 5238/2023
WHITEFIELDS OVERSEAS LTD

.....Petitioner



versus

ACIT, CIR 25(1), DELHI & ANR.

.....Respondents

145

+

W.P.(C) 5239/2023

BADAL MAHESHWARI

.....Petitioner

versus

INCOME TAX OFFICER, WARD 58(3),

146

+

W.P.(C) 5251/2023

VANEETA IMPEX PVT LTD

.....Petitioner

versus

THE ASSTT. COMMISSIONER OF INCOME
TAX, CIRCLE 25(1) & ANR.

.....Respondents

147

+

W.P.(C) 5265/2023

GYAN CHANDRA MISRA-INSOLVENCY RESOLUTION
PROFESSIONAL OF TRESKO HOMES PRIVATE LIMITED

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME-TAX CIRCLE
16-1, DELHI & ORS.

.....Respondents

148

+

W.P.(C) 5272/2023

BHARAT FITTINGS AND VALVES

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

149

+

W.P.(C) 5298/2023

K.H. STEEL CASTING (P) LTD

.....Petitioner



versus

INCOME TAX OFFICER, WARD 14(1) & ORS.

.....Respondents

150

+

W.P.(C) 5311/2023

DHUNNA INVESTMENT P LTD

.....Petitioner

versus

INCOME TAX OFFICER WARD 7(1) DELHI & ORS.

.....Respondents

151

+

W.P.(C) 5343/2023

SHARE WISE COMMODITY BROKERS PRIVATE
LIMITED

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE
22(2) DELHI & ORS.

.....Respondents

152

+

W.P.(C) 5369/2023

K.H. STEEL CASTING (P) LTD

.....Petitioner

versus

INCOME TAX OFFICER, WARD 14(1) & ORS.

.....Respondents

153

+

W.P.(C) 5371/2023

PAWAN SINGLA

.....Petitioner

versus

INCOME TAX OFFICER WARD 43(6) DELHI & ORS.

.....Respondents

154

+

W.P.(C) 5390/2023



YOGEN KHOSLA

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

155

+ W.P.(C) 5392/2023
RAJ KUMAR SABHARWAL

.....Petitioner

versus

ACIT, CIR 52(1), NEW DELHI & ANR.

.....Respondents

156

+ W.P.(C) 5406/2023
GOURAV BATRA

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE
INT TAX 1(1)(2), NEW DELHI & ANR.

.....Respondents

157

+ W.P.(C) 5407/2023
RAMAYANA ISPAT PVT LTD

.....Petitioner

versus

ACIT, CIR 19(1), DELHI & ANR.

.....Respondents

158

+ W.P.(C) 5409/2023
ONE POINT REALTY PRIVATE LIMITED

.....Petitioner

versus

INCOME TAX OFFICER WARD 19(1),
DELHI & ORS.

.....Respondents



159

+ W.P.(C) 5410/2023
MAC SOFT TECHNOLOGIES PVT LTDPetitioner

versus

INCOME TAX OFFICER, WARD 16(1),
DELHI & ORS.Respondents

160

+ W.P.(C) 5427/2023
UDGAM EDUCATION INSTITUTE PVT. LTDPetitioner

versus

INCOME TAX OFFICER WARD 27(1)Respondent

161

+ W.P.(C) 5428/2023 & CM APPL. 21232/2023 (Interim Relief)
GAURAV CHOPRAPetitioner

versus

UNION OF INDIA & ORS.Respondents

162

+ W.P.(C) 5536/2023
ABHINAV GOELPetitioner

versus

INCOME TAX OFFICER WARD 43(6)Respondent

163

+ W.P.(C) 5539/2023
PUBLIC CLOTHING PVT.LTDPetitioner

versus

NATIONAL FACELESS ASSESSMENT CENTRE
.....Respondent



164

+ W.P.(C) 5725/2023
SADHNA RANIPetitioner

versus

DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE
16(1), DELHI & ORS.Respondents

165

+ W.P.(C) 5727/2023
ATUL KUMAR SAXENAPetitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX, CIRCLE 70(1), DELHI & ORS.Respondents

166

+ W.P.(C) 5730/2023
RAVI DHINGRA (HUF)Petitioner

versus

INCOME TAX OFFICER, WARD 28(1),
DELHI & ORS.Respondents

167

+ W.P.(C) 5734/2023
BRIJ BHUSHAN GUPTAPetitioner

versus

ASSISTANT COMMISSIONER OF
INCOME TAX CIRCLE 59-1)Respondent

168

+ W.P.(C) 5761/2023
PAVEL GARG SONS HUFPetitioner



versus

THE INCOME TAX DEPARTMENTRespondent

170

+ W.P.(C) 5785/2023 & CM APPL. 22652/2023 (Stay),
30249/2023 (Addl. Document)

B.C ENTERPRISESPetitioner

versus

INCOME TAX OFFICER WARD 58 3 DELHIRespondent

171

+ W.P.(C) 5791/2023
NAVEEN KUMAR GUPTAPetitioner

versus

INCOME TAX OFFICER WARD 47-1 & ANR.Respondent

172

+ W.P.(C) 5792/2023
JINDAL DYECHEM INDUSTRIES PVT. LTDPetitioner

versus

DEPUTY COMMISSIONER OF INCOME TAX
CIRCLE 13(1),DELHI & ORS.Respondents

173

+ W.P.(C) 5867/2023 & CM APPL. 23016/2023 (Interim Relief)
SUNIL KUMARPetitioner

versus

INCOME TAX OFFICER WARD 47(& ANR.Respondents



174

+ W.P.(C) 5869/2023
GSM AUTO SPARES PRIVATE LIMITED.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX (OSD) DELHI & ANR.Respondents

175

+ W.P.(C) 5875/2023
SAURAV BANSALPetitioner

versus

ITO WARD 43(6) DELHI & ANR.Respondents

176

+ W.P.(C) 5876/2023
VIJAY GARGPetitioner

versus

ITO WARD 43(6) DELHI & ANR.Respondents

177

+ W.P.(C) 5877/2023
AGSONS AGENCIES INDIA PRIVATE LIMITED
.....Petitioner

versus

INCOME TAX OFFICER WARD 1(1)DELHI & ORS.
.....Respondent

178

+ W.P.(C) 5884/2023
RITIKA GARGPetitioner



versus

ACIT CIRCLE 43(1) DELHI & ANR.Respondents

179

+ W.P.(C) 5886/2023
RITIKA GARG

.....Petitioner

versus

ACIT CIRCLE 43(1) DELHI & ANR.Respondents

180

+ W.P.(C) 5887/2023
PAYAL BANSAL

.....Petitioner

versus

ITO WARD 43(6) DELHI & ANR.Respondents

181

+ W.P.(C) 5888/2023
MEENA CHAWLA

.....Petitioner

versus

INCOME TAX OFFICER WARD 61 (1)
DELHI AND ANRRespondents

182

+ W.P.(C) 5891/2023
MAHESH KUMAR MANI

.....Petitioner

versus

ACIT CIRCLE 28(1) DELHI & ANR.Respondents



183

+ W.P.(C) 5892/2023
HIMANK GARGPetitioner

versus

ITO WARD 43(6) DELHI & ANR.Respondents

184

+ W.P.(C) 5894/2023
GSM AUTO SPARES PRIVATE LIMITED.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX (OSD) DELHI & ANR.Respondents

185

+ W.P.(C) 5895/2023
ASHA GARGPetitioner

versus

INCOME TAX OFFICER AND OTHERSRespondents

186

+ W.P.(C) 5896/2023
VIJAY GARGPetitioner

versus

ITO WARD 43(6) DELHI & ANR.Respondents

188

+ W.P.(C) 5964/2023



ARUNA ANEJA

.....Petitioner

versus

INCOME TAX OFFICER, WARD 44-6 & ANR.

.....Respondent

189

+ W.P.(C) 5975/2023
MADHUR KABRA

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX,
CIRCLE 10(1), DELHI & ORS.

.....Respondents

190

+ W.P.(C) 5992/2023
BRICKHICKS BUILDTECH PRIVATE LIMITED

.....Petitioner

versus

INCOME-TAX OFFICER WARD 16-3, NEW
DELHI AND ORS.

.....Respondents

191

+ W.P.(C) 6008/2023
BHARAT BHUSHAN HUF

.....Petitioner

versus

ITO WARD 36(1) DELHI & ANR.

.....Respondents

192

+ W.P.(C) 6038/2023



RAJ POLYBAGS PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER WARD 21(1) & ORS.
.....Respondent

193

+ W.P.(C) 6041/2023
ADITYA LOOMBAPetitioner

versus

UNION OF INDIA AND ANR.Respondents

194

+ W.P.(C) 6042/2023
SE FINVEST PRIVATE LIMITEDPetitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX,CIRCLE 22(2), DELHI AND ORS.Respondents

195

+ W.P.(C) 6046/2023
JINDAL FINANCIAL AND INVESTMENTS SERVICES
.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX,CIRCLE
52(1), DELHI & ORS.Respondents

196

+ W.P.(C) 6053/2023



BRIJ BHUSHAN GUPTA

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE 59-1

.....Respondent

197

+ W.P.(C) 6147/2023
BEE KAY WIRES PVT. LTD.

.....Petitioner

versus

INCOME TAX OFFICER, WARD 4(1),
DELHI & ORS.

.....Respondents

198

+ W.P.(C) 6148/2023
MUKESH GUPTA

.....Petitioner

versus

NATIONAL FACELESS ASSESSMENT
CENTRE, DELHI

.....Respondent

199

+ W.P.(C) 6150/2023
NARESH KUMAR HUF

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX
CIRCLE 43(1), DELHI & ORS.

.....Respondents

200

+ W.P.(C) 6151/2023
AJAY AND SONS HUF

.....Petitioner



versus

INCOME TAX OFFICER WARD 58(3)
DELHI & ANR.

.....Respondents

201

+ W.P.(C) 6152/2023
SUNAYANA MALHOTRA

.....Petitioner

versus

INCOME TAX OFFICER, WARD 44-6 & ANR.

.....Respondent

202

+ W.P.(C) 6156/2023
ARTISTIC FINANCE PVT LTD

.....Petitioner

versus

ITO WARD 3(1) DELHI & ANR.

.....Respondents

203

+ W.P.(C) 6158/2023
PRET STUDY BY JANAK FASHIONS PVT. LTD.

.....Petitioner

versus

NATIONAL FACELESS ASSESSMENT CENTRE

.....Respondent

204

+ W.P.(C) 6161/2023
RAM KALI

.....Petitioner



versus

ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE 43(1), DELHI & ORS.Respondents

205

+ W.P.(C) 6163/2023
RAJESH LOOMBAPetitioner

versus

UNION OF INDIA AND ANRRespondents

206

+ W.P.(C) 6166/2023
HARISH KUMAR ANEJA HUFPetitioner

versus

INCOME TAX OFFICER WARD 44(6),
DELHI & ANR.Respondents

207

+ W.P.(C) 6168/2023 & CM APPL. 51069/2023 (Correction of
O.D. 12-05-2023)

VISUAL TECHNOLOGIES INDIA PVT LTDPetitioner

versus

UNION OF INDIA & ORS.Respondents

208

+ W.P.(C) 6178/2023
NOUVELLE SECURITIES PVT LTDPetitioner



versus

INCOME TAX OFFICER & ORS.

.....Respondents

209

+ W.P.(C) 6185/2023
PRANAY ANEJA

.....Petitioner

versus

ASSTT CIT, CIR 28(1), DELHI & ANR.

.....Respondents

210

+ W.P.(C) 6186/2023
ANUPAMA HARIBANSH CHOUDHARY

.....Petitioner

versus

NATIONAL FACELESS ASSESSMENT CENTRE

.....Respondent

211

+ W.P.(C) 6187/2023
B L HEALTH AND SAFETY PVT LTD

.....Petitioner

versus

ITO, WARD 4(1), DELHI & ANR.

.....Respondents

212

+ W.P.(C) 6194/2023 & CM APPL. 24345/2023 (Interim Relief)
YOGEN KHOSLA

.....Petitioner

versus

DEPUTY COMMISSIONER OF INCOME
TAX 4(2), DELHI & ANR.

.....Respondents



213

+ W.P.(C) 6227/2023
MOHAN SINGH CHAUHANPetitioner

versus

INCOME TAX OFFICER WARD 44(1)
DELHI & ORS.Respondents

214

+ W.P.(C) 6230/2023
DAYAL FINSEC LTDPetitioner

versus

UNION OF INDIA & ORS.Respondents

215

+ W.P.(C) 6254/2023 & CM APPL. 24587/2023 (Interim Relief)
VIPIN KUMAR JAINPetitioner

versus

INCOME TAX OFFICER WARD 63 & ANR.Respondents

216

+ W.P.(C) 6972/2023 & CM APPL. 27152/2023 (Interim Relief)
BABITA JAINPetitioner

versus

INCOME TAX OFFICER WARD 36(1)
DELHI & ANR.Respondents

217

+ W.P.(C) 6259/2023



KAUSHAL KUMAR HUF

.....Petitioner

versus

INCOME TAX OFFICER WARD 43(6),
DELHI & ORS.

.....Respondents

218

+ W.P.(C) 6266/2023
SUNNY AGGARWAL

.....Petitioner

versus

INCOME TAX OFFICER, WARD 45(1),
DELHI & ANR.

.....Respondents

219

+ W.P.(C) 6270/2023
BHANU DOGRA

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE 49 (1) & ANR.

.....Respondents

220

+ W.P.(C) 6273/2023
WELCOME SHOES PVT LTD

.....Petitioner

versus

INCOME TAX OFFICER, WARD 27(1),
DELHI & ORS.

.....Respondents

221

+ W.P.(C) 6274/2023
TRIPLE ESS INFRASTRUCTURE PRIVATE LIMITED



.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX, CIRCLE 25(1), DELHI & ORS.Respondents

222

+ W.P.(C) 6278/2023
MS GOLDSTAR FOOTWEARS PVT LTDPetitioner

versus

NATIONAL FACELESS ASSESSMENT
CENTRE, DELHIRespondent

223

+ W.P.(C) 6279/2023
ABHIRUCHI BUILDWELL PVT. LTDPetitioner

versus

INCOME TAX OFFICER, WARD (1)& ANR. ...Respondents

224

+ W.P.(C) 6280/2023
GREENBERRY NANDINI RKG PRIVATE LIMITED
.....Petitioner

versus

INCOME TAX OFFICER, WARD 10(3),
DELHI & ORS.Respondents

225

+ W.P.(C) 6282/2023
GREENBERRY NANDINI RKG PRIVATE LIMITED



.....Petitioner

versus

INCOME TAX OFFICER, WARD 10(3), DELHI & ORS.

.....Respondent

226

+ W.P.(C) 6410/2023
MIDAS GLOBAL SECURITIES LIMITED

.....Petitioner

versus

INCOME TAX OFFICER, WARD 17(1),
DELHI & ORS.

.....Respondents

227

+ W.P.(C) 6411/2023
M/S DISHA OVER SEAS PVT LTD THROUGH ITS
DIRECTOR

.....Petitioner

versus

INCOME TAX OFFICER WARD 7 (1)
DELHI AND OTHERS

.....Respondents

228

+ W.P.(C) 6415/2023 & CM APPL. 25285/2023 (Stay),
39104/2023 (Stay)

HARIS MOHAMMAD

.....Petitioner

versus

INCOME TAX OFFICER WARD 63(1)
DELHI & ANR.

.....Respondents



229

+ W.P.(C) 6416/2023
AMIT JAIN

.....Petitioner

versus

INCOME TAX OFFICER WARD 44(1)
DELHI & ORS.

.....Respondents

230

+ W.P.(C) 6417/2023 & CM APPL. 25292/2023 (Interim Stay)
KESRI STEELS LTD

.....Petitioner

versus

DCIT CIR 13(1) DELHI & ANR.

.....Respondents

231

+ W.P.(C) 6420/2023
SHIV KUMAR GUPTA –HUF

.....Petitioner

versus

INCOME TAX OFFICER WARD 58 (7),
DELHI AND ANR.

.....Respondents

232

+ W.P.(C) 6421/2023
SHRIDHAR FINANCIAL SERVICES LIMITED

.....Petitioner

versus

INCOME TAX OFFICER, WARD 23(3),
DELHI & ORS.

.....Respondents

233



+ W.P.(C) 6422/2023
DHARAMBIR AHUJA AND SONS HUFPetitioner

versus

INCOME TAX OFFICER, WARD-49(1),
DELHI & ANR.Respondents

234

+ W.P.(C) 6423/2023
ARTISTIC FINANCE PVT LTDPetitioner

versus

ITO WARD 3(1) DELHI & ANR.Respondents

235

+ W.P.(C) 6424/2023
GIRISH AHUJAPetitioner

versus

INCOME TAX OFFICER, WARD 49(1),
NEW DELHI & ANR.Respondents

236

+ W.P.(C) 6427/2023 & CM APPL. 10806/2024 (Place on Record
Assessment Order)

BHOLE NATH FOODS LIMITEDPetitioner

versus

DEPUTY COMMISSIONER OF INCOME
TAX, CIRCLE-4(2), NEW DELHI & ANR.Respondents



237

+ W.P.(C) 6429/2023, CM APPL. 25313/2023 (Stay)
KANWAR MEET SEHGALPetitioner

versus

INCOME TAX OFFICER, WARD 36(1) DELHI
.....Respondent

238

+ W.P.(C) 6432/2023
RATHI STEEL AND POWER LTDPetitioner

versus

UNION OF INDIA AND ANR.Respondents

239

+ W.P.(C) 6433/2023
BHARAT BHUSHAN BANSALPetitioner

versus

ACIT CIRCLE 43(1) DELHI & ANR.Respondents

240

+ W.P.(C) 6449/2023 & CM APPL. 25394/2023 (Interim Relief)
MOONLIGHT EQUITY PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER WARD 17 & ANR.....Respondents

241

+ W.P.(C) 6515/2023
ANIL KUMAR SOMANIPetitioner



versus

NATIONAL FACELESS ASSESSMENT
CENTRE, DELHI

.....Respondent

242

+ W.P.(C) 6520/2023
MAMTA GIRDHAR

.....Petitioner

versus

INCOME TAX OFFICER, WARD 72 (1),
DELHI & ANR.

.....Respondents

243

+ W.P.(C) 6525/2023
AMIT GUPTA

.....Petitioner

versus

INCOME TAX OFFICER, WARD36(1),
DELHI & ANR.

.....Respondents

244

+ W.P.(C) 6526/2023
SACHIN GIRDHAR

.....Petitioner

versus

INCOME TAX OFFICER, WARD 44(6),
DELHI & ANR.

.....Respondents

245

+ W.P.(C) 6531/2023
ABHISHEK ARORA

.....Petitioner



versus

ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE 59(1), DELHI & ANR.Respondents

246

+ W.P.(C) 6560/2023
SHRI KARSHNI METALS PVT. LTD.Petitioner

versus

INCOME TAX OFFICER, WARD 23(3),
DELHI & ORS.Respondents

247

+ W.P.(C) 6561/2023
ABHINAV AGGARWALPetitioner

versus

INCOME TAX OFFICER WARD 71(3)
DELHI & ANR.Respondents

248

+ W.P.(C) 6620/2023
ANIL MITTALPetitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX WARD 63 1 & ORS.Respondents

249

+ W.P.(C) 6622/2023
RAJESH GUPTAPetitioner



versus

INCOME TAX OFFICER WARD 62 1 DELHIRespondent

250

+ W.P.(C) 6624/2023
REENA KUMARI

.....Petitioner

versus

INCOME TAX OFFICER WARD 30 5
NEW DELHI

.....Respondent

251

+ W.P.(C) 6630/2023
RUHIL PROMOTERS PVT.LTD

.....Petitioner

versus

NATIONAL FACELESS ASSESSMENT
CENTRE, DELHI

.....Respondent

252

+ W.P.(C) 6632/2023
RUHIL PROMOTERS PVT.LTD

.....Petitioner

versus

NATIONAL FACELESS ASSESSMENT
CENTRE, DELHI

.....Respondent

253

+ W.P.(C) 6634/2023
MALHOTRA CABLES PVT LTD

.....Petitioner

versus



DCIT CIRCLE 16(1) DELHI & ANR.Respondents

254

+ W.P.(C) 6636/2023
SABHARWAL PROPERTIES INDUSTRIES PVT. LTD.
.....Petitioner

versus

INCOME TAX OFFICER, WARD 22-1 & ANR. ...Respondent

255

+ W.P.(C) 6646/2023
RAJ LAXMI REALTORS PRIVATE LTDPetitioner

versus

INCOME TAX OFFICER WARD 21(1) DELHI ...Respondent

256

+ W.P.(C) 6649/2023
AKSHAT AGGARWALPetitioner

versus

INCOME TAX OFFICER, WARD 48-1 & ANR. ...Respondent

257

+ W.P.(C) 6654/2023
GUPTA AUTO IMPEXPetitioner

versus

INCOME TAX OFFICER WARD 58 3 DELHI & ANR.
.....Respondents



258

+ W.P.(C) 6659/2023
UNISEX TRADELINK PRIVATE LIMITEDPetitioner

versus

UNION OF INDIA AND ANR.Respondents

259

+ W.P.(C) 6662/2023
SUDHIR KUMAR GOYALPetitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX WARD 51 (1) & ANR.Respondents

260

+ W.P.(C) 6663/2023
KOPERTEK METALS PVT LTDPetitioner

versus

DCIT CIRCLE 13(1) DELHI & ANR.Respondents

261

+ W.P.(C) 6665/2023
RADHIKA GUPTAPetitioner

versus

ACIT CIRCLE 28(1) DELHI & ANR.Respondents

262

+ W.P.(C) 6675/2023
GUPTA AUTO IMPEXPetitioner



versus

INCOME TAX OFFICER WARD 58 3
DELHI & ANR.

.....Respondents

263

+ W.P.(C) 6691/2023
SATISH KUMAR MITTAL

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX WARD 63 1 & ORS.

.....Respondents

264

+ W.P.(C) 6752/2023
VIVEK NANDA

.....Petitioner

versus

INCOME TAX OFFICER, WARD 25(1),
DELHI & ORS.

.....Respondents

265

+ W.P.(C) 6753/2023
NORTHEND FOODS MARKETING PVT. LTD.Petitioner

versus

DCIT, CIRCLE - 16(1), DELHI

.....Respondent

266

+ W.P.(C) 6754/2023
ASHLAR COMMODITIES PRIVATE
LIMITED

.....Petitioner



versus

UNION OF INDIA & ORS.

.....Respondents

267

+

W.P.(C) 6755/2023
SAURABH AGGARWAL

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

268

+

W.P.(C) 6758/2023
RAJ LAXMI REALTORS PRIVATE LTD

.....Petitioner

versus

INCOME TAX OFFICER WARD
21(1) DELHI

.....Respondent

269

+

W.P.(C) 6762/2023
GARIMA CAPITAL PVT. LTD

.....Petitioner

versus

INCOME TAX OFFICER, WARD 10(1),
DELHI & ORS.

.....Respondents

270

+

W.P.(C) 6765/2023
SVAM SOFTWARE LIMITED

.....Petitioner

versus



INCOME TAX OFFICER, WARD 22(3),
DELHI & ORS.

.....Respondents

271

+ W.P.(C) 6766/2023
M/S CHANDRAMAULI BUILDCON
PRIVATE LIMITED

.....Petitioner

versus

INCOME TAX OFFICER WARD-6(1), DELHIRespondent

272

+ W.P.(C) 6767/2023
AGLOW FINANCIAL SERVICES PRIVATE
LIMITED

.....Petitioner

versus

INCOME TAX OFFICER, WARD 1(1),
DELHI & ORS.

.....Respondents

273

+ W.P.(C) 6770/2023
M/S CHANDRAMAULI BUILDCON
PRIVATE LIMITED

.....Petitioner

versus

INCOME TAX OFFICER WARD-6(1), DELHIRespondent

274

+ W.P.(C) 6771/2023 & CM APPL. 26462/2023 (Interim Relief)
ASHLAR COMMODITIES PRIVATE LIMITED.....Petitioner

versus



INCOME TAX OFFICER WARD 3(1),
DELHI AND ANR.

.....Respondents

275

+ W.P.(C) 6781/2023
CHRISHMATIC DEVELOPERS PRIVATE
LIMITED

.....Petitioner

versus

INCOME TAX OFFICER, WARD 6(1),
DELHI & ORS.

.....Respondents

276

+ W.P.(C) 6792/2023
RAJ NANDINI BUILDTECH LTD

.....Petitioner

versus

INCOME TAX OFFICER WARD 21(1) DELHIRespondent

277

+ W.P.(C) 6795/2023
KHETTERPAL HOTELS PRIVATE LIMITED

.....Petitioner

versus

INCOME TAX OFFICER WARD 14(3),
DELHI & ORS.

.....Respondents

278

+ W.P.(C) 6801/2023
AMAN TRADERS PRIVATE LIMITED

.....Petitioner

versus



UNION OF INDIA & ORS.

.....Respondents

279

+ W.P.(C) 6807/2023
VIVEK NANDA

.....Petitioner

versus

INCOME TAX OFFICER, WARD 25(1),
DELHI & ORS.

.....Respondents

280

+ W.P.(C) 6849/2023
MANGAL KALAS SERVICES PRIVATE
LIMITED

.....Petitioner

versus

INCOME TAX OFFICER WARD-16(3) & ANR. ...Respondent

281

+ W.P.(C) 6885/2023 & CM APPL. 26862/2023 (Interim Relief)
RUCHIKA JAIN

.....Petitioner

versus

INCOME TAX OFFICER WARD 36(1)
DELHI & ANR.

.....Respondents

282

+ W.P.(C) 6933/2023
ARIEN GLOBAL LIFESTYLE PRIVATE
LIMITED

.....Petitioner

versus

DEPUTY COMMISSIONER OF INCOME



TAX CIRCLE 1(1)DELHI & ORS.

.....Respondents

283

+ W.P.(C) 6945/2023
NOVELL BUILDWELL LLP

.....Petitioner

versus

INCOME TAX OFFICER, WARD 52(1),
DELHI & ORS.

.....Respondents

284

+ W.P.(C) 6959/2023
PRALEEN CHOPRA

.....Petitioner

versus

ASSISTANT COMMISSIONER OF
INCOME TAX

.....Respondent

285

+ W.P.(C) 6971/2023
LUV BHARDWAJ

.....Petitioner

versus

DEPUTY COMMISSIONER OF
INCOME TAX,

.....Respondent

286

+ W.P.(C) 6973/2023
SHUBHRA MITTAL

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX WARD 63 1 & ORS.

.....Respondents



287

+ W.P.(C) 6975/2023
POOJA PRAVEEN WADHWAPetitioner

versus

INCOME TAX OFFICER, WARD 29(1),
DELHI AND ORS.Respondents

288

+ W.P.(C) 6994/2023
RITU JAINPetitioner

versus

THE ASSISTANT COMMISSIONER OF INCOME
TAX, CIRCLE 52(1), DELHI & ORS.Respondents

289

+ W.P.(C) 7011/2023
SYNERGY PETRO PRODUCTS PRIVATE LIMITED
.....Petitioner

versus

UNION OF INDIA & ORS.Respondents

290

+ W.P.(C) 7030/2023
MADHU GOYALPetitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX WARD 35 1 & ANR.Respondents



291

+ W.P.(C) 7051/2023
SUSHIL KUMAR AGGARWALPetitioner

versus

INCOME TAX OFFICER, WARD 45(1),
DELHI & ANR.Respondents

292

+ W.P.(C) 7060/2023
JAPNA ESTATES PVT. LTD.Petitioner

versus

INCOME TAX OFFICER, WARD
13(1) & ANR.Respondents

293

+ W.P.(C) 7061/2023
DIGNITY MERCHANTS PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER WARD 7 1 DELHIRespondent

294

+ W.P.(C) 7073/2023
SUBHASH CHANDER KATHURIAPetitioner

versus

INCOME TAX OFFICER & ORS.Respondents

295

+ W.P.(C) 7075/2023
SUNSHINE BUILDING SOLUTIONS



PRIVATE LIMITED

.....Petitioner

versus

INCOME TAX OFFICER WARD 24(1)
DELHI & ORS.

.....Respondents

296

+ W.P.(C) 7076/2023
BK KHULLAR AND SONS

.....Petitioner

versus

INCOME TAX OFFICER AND ANR

.....Respondents

297

+ W.P.(C) 7078/2023
PREMIUM INFRACON PRIVATE LIMITED

.....Petitioner

versus

INCOME TAX OFFICER, WARD 20(1),
DELHI & ORS.

.....Respondents

298

+ W.P.(C) 7089/2023
CHRISHMATIC DEVELOPERS PRIVATE
LIMITED

.....Petitioner

versus

INCOME TAX OFFICER, WARD 6(1),
DELHI & ORS.

.....Respondents

299

+ W.P.(C) 7161/2023
PRATISHTHA GARG

.....Petitioner



versus

DY COMMISSIONER OF INCOME TAX,
CENTRAL CIRCLE 28, NEW DELHI & ORS.Respondents

300

+ W.P.(C) 7164/2023
MOHINDERJIT SINGH KOCHHARPetitioner

versus

UNION OF INDIA THROUGH THE
SECRETARY & ORS.Respondents

301

+ W.P.(C) 7166/2023
PCG FINVEST LIMITED (FORMERLY KNOWN AS
SUBHRA FINVEST (INDIA) LTD)Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX, CIRCLE 22(2), DELHI & ORS.Respondents

302

+ W.P.(C) 7172/2023
DOLPHIN MART PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER, WARD 7 (1),
DELHI & ORS.Respondents

303

+ W.P.(C) 7213/2023
HARI MOHAN SHARMAPetitioner



versus

ASSISTANT COMMISSIONER OF INCOME
TAX, CIRCLE-61(1), DELHI & ORS.Respondents

304

+ W.P.(C) 7258/2023
CHANDRAMAULI ESTATES PVT LTDPetitioner

versus

INCOME TAX OFFICER AND ANRRespondents

305

+ W.P.(C) 7263/2023
SUNSTAR BUILDERS PVT LTDPetitioner

versus

INCOME TAX OFFICER AND OTHERSRespondents

306

+ W.P.(C) 7264/2023
PAWAN GOYALPetitioner

versus

INCOME TAX OFFICER, WARD 10(3)Respondent

307

+ W.P.(C) 7273/2023
RICHFIELD INDUSTRIES PRIVATE LIMITEDPetitioner

versus



DEPUTY COMMISSIONER OF INCOME TAX, ..Respondent

308

+ W.P.(C) 7296/2023
RANGOLI INTERNATIONAL PVT. LTD.Petitioner

versus

DEPUTY COMMISSIONER OF INCOME TAX, ..Respondent

309

+ W.P.(C) 7329/2023
SH. DINESH KUMARPetitioner

versus

INCOME TAX OFFICER WARD 34 (1)
NEW DELHI & ANR.Respondents

310

+ W.P.(C) 7344/2023
SHRI GIRIRAJ STEELS PVT. LTD.Petitioner

versus

INCOME TAX OFFICER, WARD 23(3),
DELHI & ORS.Respondents

311

+ W.P.(C) 7381/2023
BRIJ MOHAN GOYAL (HUF)Petitioner

versus

UNION OF INDIA AND ANR.Respondents

312

+ W.P.(C) 7383/2023
PAWAN GOYALPetitioner



versus

INCOME TAX OFFICER, WARD 10(3),
DELHI

.....Respondent

313

+ W.P.(C) 7388/2023
CHHAVI AGARWAL

.....Petitioner

versus

INCOME TAX OFFICER, WARD-28(5),
DELHI

.....Respondent

314

+ W.P.(C) 7392/2023
SURPLUS INFOTECH PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER WARD 24 1

.....Respondent

315

+ W.P.(C) 7519/2023
CARISSA INVESTMENTS PVT. LTD.Petitioner

versus

UNION OF INDIA AND ANR.

.....Respondents

316

+ W.P.(C) 7554/2023, CM APPL. 29300/2023 (Stay)
JYOTI CHAUHANPetitioner

versus

INCOME TAX OFFICER WARD 6(1)
DELHI & ORS.

.....Respondents



317

+ W.P.(C) 7579/2023
NARESH KUMARPetitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX,
CENTRAL CIRCLE 34 & ORS.Respondents

318

+ W.P.(C) 7601/2023, CM APPL. 54593/2024, CM APPL.
54641/2024 (360 days Delay in C.A.)
KAWAL KUMARPetitioner

versus

ASSISTANT COMMISSIONER OF INCOME
TAX & ORS.Respondents

319

+ W.P.(C) 7834/2023 & CM APPL. 30207/2023 (Stay)
AMISH AGARWAL HUFPetitioner

versus

INCOME TAX OFFICER, WARD-30(1), DELHI ..Respondent

320

+ W.P.(C) 8564/2023
PIUSH GUPTAPetitioner

versus

NATIONAL FACELESS ASSESSMENT
CENTRE & ANR.Respondents

321

+ W.P.(C) 8894/2023 & CM APPL. 33618/2023 (Stay)
ANKIT MITTALPetitioner



versus

ASSESSMENT UNIT, NATIONAL FACELESS
ASSESSMENT CENTRE NEW DELHI AND ANR.

.....Respondents

322

+ W.P.(C) 8064/2024 & CM APPL. 33261/2024 (Stay)

NIRMAL KUMAR DHAMMANI

.....Petitioner

versus

INCOME TAX OFFICER WARD 28(1),
DELHI

.....Respondent

323

+ W.P.(C) 8465/2024 & CM APPL. 34900/2024 (Interim Relief)

SAKET HIGHWAYS LIMITED, THROUGH DIRECTOR
GURINDER KUMAR GARG

.....Petitioner

versus

ITO, WARD 22(1), DELHI & ANOTHER

.....Respondents

324

+ W.P.(C) 8468/2024 & CM APPL. 34904/2024 (Interim Relief)

POOJA SMIT INVESTMENTS AND TRADING PRIVATE
LIMITED, THROUGH DIRECTOR BIRENDER KUMAR
SAHOO

.....Petitioner

versus

ITO, WARD 21(1), DELID

.....Respondent

325

+ W.P.(C) 8953/2024 & CM APPL. 36579/2024 (Stay)

RAJEEV KUMAR OBEROI

.....Petitioner

versus

INCOME TAX OFFICER AND ANR.

.....Respondents



Advocate for the petitioners:

Mr. Prakash Kumar and Ms. Rashmi Singh, Advs. in item nos. 83, 84 and 112

Mr. Manoj Sabharwal, Mr. Drona Nevi and Mr. Devvrat Tiwari, Advs. in Item nos. 147, 190, 316.

Mr. Rahul Malhotra and Mr. Chirag Goyal, Advs. in item no. 292

Mr. Ruchesh Sinha, Ms. Monalisa Maity and Mr. Aakash Saini, Advs. in Item No. 63, 65, 68, 74, 77, 78, 80, 81, 87, 93, 94, 96, 97, 101, 110, 111, 125, 129, 133, 150, 153, 158, 199, 204, 288 & 320

Mr. Deepanshu Jain, Mr. Shaantanu Jain, Advs. in item nos. 313 and 319

Ms. Rano Jain and Mr. Venketesh Chaurasia, Advs. in 64, 89, 90, 98, 100, 121, 136, 142, 143, 144, 155, 157, 211, 209 & 230

Mr. Sumit K. Batra, Mr. Manish Khurana, Ms. Priyanka Jindal, Mr. Siddhant Sarwal, Advs. in 128

Mr. Saurabh D. Karan Singh, Mr. Akash Kumar, Mr. Sanjay Sisodia, Ms. Neha Arya and Ms. Kanika Jain, Advs. in Item No.103,104,105,107 & 109

Ms. Vibhooti Malhotra & Mr. Udit Sharma, Advs. in Item no.309

Mr. Shekhar Gupta, Mr. Shashank, Advs. in item no. 248,259,263,286 & 290

Mr. Gautam Jain, Mr. Shaantanu Jain, Mr. Manish Yadav, Advs. in Item Nos. 185,194,271,273,304,305

Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. Tarun Chanana and Mr. Sumit Lalchandani, Advs. in Item Nos. 58, 167, 171, 174, 184, 188, 196, 200-201, 206, 219, 223, 228, 231, 236, 242, 244, 245, 247, 254, 256, 257, 262 & 290

Ms. Kavita Jha, Sr. Adv. with Mr. Vaibhav Kulkarni, Mr. Himanshu Aggarwal, Advs in Item No. 280.

Mr. Satyen Sethi, Ms. Gargi Sethee and Mr. Arta Trana Panda, Advs. in Item Nos.149 & 152

Mr. Ved Jain, Mr. Nischay Kantoor, Ms. Soniya Dodeja and Mr. Devyansh Dubey and Mr. Govind Gupta, Advs. in Item Nos. 113,114,119,131,132,137,138,159,164,165,166,169,172,195,197,217, 247,224,225,226,232,246,269,270,272,275,277,283,297,298,301,303 and 310.

Mr. Govind Javeri, Mr. Sushil Kumar, Ms. Pragati Singh, Mr. Saurav Sharma, Advs. in Item No. 317,318

Dr. Rakesh Gupta and Mr. Somil Aggarwal, Advs. in item no.115, 116, 295, 314

Ms. Mani Bhadra Jain, Adv. in Item Nos. 173, 141, 148, 154, 212,



214, 215, 216, 240, 266, 267, 274, 278, 281, 285, 289, 307, 308

Mr. Bharat Beriwal Adv in Item No. 123

Mr. Kamal Sawhney and Mr. Nikhil Agarwal, Advs. in Item No. 59

Mr. Rohit Jain and Mr. Abhishek Singhvi, Advs. in Item 208

Mr. T.M. Shivakumar, Mr. S.V. Rateria, Ms. Kirti Kishore & Ms. Sanjana, Ms. Ritu Singh and Ms. Akansha, Advs. in Item Nos. 67, 134 & 140

Mr. Abhishek Garg, Mr. Yash Gaiha, Mr. Ranesh Singh Mankotia & Mr. Naman Mehta, Advs. in Item No. 76, 82

Mr. Anand Shankar, Adv. in Item No. 60

Mr. Nitin Gulati Advs. in Item Nos. 127, 151, 177, 213, 229, 282

Mr. Vineet Garg, Adv. in Item No. 99 & 106

Mr. Paritosh Jain, Mr. Divyansh Jain, Mr. Vidhan Jain and Mr. Abhishek, Advs. in item nos. 61, 163, 198, 203, 210, 222, 241, 251, 252, 306 and 312

Advocates for the respondents:

Mr. Puneet Rai, SSC along with Mr. Ashvini Kumar and Mr. Rishabh Nangia, JSCs in Item Nos. 56, 64, 83, 86, 92, 104, 108, 112, 124, 125, 138, 146, 153, 161, 162, 165, 169, 176, 178, 179, 185, 186, 188, 189, 192, 199, 201, 203, 206, 217, 220, 229, 232, 244, 247, 251, 252, 264, 267, 279, 284, 289, 297, 307 & 321

Mr. Vipul Agrawal, SSC with Mr. Gibran Naushad, Ms. Sakshi Shairwal, JSCs for Revenue in item no. 59, 61, 84, 106, 111, 116, 136, 168, 223, 227, 249, 303 & 318

Mr. Hemant Kumar Yadav, SPC with Mr. Satyavir Singh, Adv. for UOI in Item No. 137.

Mr. Raj Kumar Yadav, Adv. for UOI in Item No. 214

Mr. Himanshu Pathak, SPC and Mr. Amit Singh, Adv. for UOI in Item No. 297.

Mr. Sanjay Kumar, SSC along with Ms. Monica Benjamin, Adv. in Item Nos. 57, 67, 82, 85, 88, 103, 117, 122, 155, 195, 197, 215, 237, 248, 278, 281, 288, 302, 309, 310, 316 & 317.

Mr. Indruj Rai, SSC with Mr. Sanjeev Menon, Mr. Rahul Singh, Mr. Anmol Jagga, Advs. in Items 70, 216, 266, 271 & 274

Mr. Sunil Agarwal, SSC along with Mr. Shivansh B. Pandya, JSC and Mr. Utkarsh Tiwari, Mr. Viplav, Adv. in Item Nos: 62, 69, 73, 75, 76, 110, 115, 121, 123, 128, 129, 142, 144, 151, 158, 163, 175, 180, 183, 204, 207, 218, 221, 239, 241, 255, 268, 270, 276, 291, 295, 305

Mr. Ruchir Bhatia, SSC along with Mr. Anant Mann, Mr. Abhishek Anand, Mr. Pranjal Singh, JSCs in Item Nos. 80, 127, 194,



213,236,246,254,258,301,314.

Mr. Abhishek Maratha, SSC along with Mr. Apoorv Agarwal, JSC and Mr. Parth Samwal, JSC and Mr. Gaurav Singh, Ms. Nupur Sharma, Mr. Bhanukaran Singh Jodha, Ms. Muskan Goel and Mr. Kamakshraj Singh, Advs. in Item Nos.

58,66,72,73,78,81,91,97,99,101,102,109,113,114,256,260,265,269,285, 306, 313,313,319,132, 135,137,139,149,152,159,167,172,196,200,

Mr. Siddhartha Sinha, SSC with Ms. Anu Priya Nisha Minz, Advs. in Item Nos. 57, 85, 94, 95, 96, 119, 131, 140, 141, 147, 148, 170, 171, 173, 174, 184, 209, 226, 233, 235, 253, 257, 277, 280, 300, 320 & 308.

Mr. Shlok Chandra, SSC along with Ms. Madhavi Shukla, Ms. Nancy, JSCs and Mr. Sudarshan Roy, Adv. in Item Nos. 166,210,222,230,231,245,250,261,287,292,311

Mr. Gaurav Gupta, SSC along with Mr. Shivendra Singh, Mr. Yojit Pareek, JSCs and Mr. Namit Gupta, Adv. in Item Nos. 60, 63,68, 180, 181,182,190,198, 219,224,225,240,259,262,294 and 299

Mr. Debesh Panda, SSC along with Ms. Zehra Khan, Mr. Vikramaditya Singh, JSCs, Mr. Kanishk Aggarwal, Ms. Anauntta Shankar and Ms. Yashika Gupta, Advs. in Item No. 77, 79,87,90,98,100,105,107,134,143,150,154,177,181,191,193,202,205,208,211,214,228,234,236,243,263,272,273,275,282,283,288,290,293,298,304,315,296, 70

Ms. Anju Bhushan Gupta, SPC with Mr. Aditya Goel and Mr. Sanyam, Advs. for UOI in Item No.283

Mr. Sushil Raaja, SPC for Resp./ UOI in Item No. 172.

Ms. Vinita Bakshi, SPC for Resp./ UOI in Item No. 119, 207

Mr. Kavindra Gill, SPC for UOI in item nos. 266 & 274

Mr. Rohit Puri, SPC with Yuvraj Singh, Adv. for UOI in Item No.310

Mr. Ashish Batra, Sr. Panel Counsel for Resp./ UOI in item no. 193.

Mr. Vikas Kumar Sharma, SPC with Mr. Rajat Choudhary, Adv. for UOI in item no. 303.

Mr. Niraj Kumar, SCGC for R-5/UOI in Item 195

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

HON'BLE MR. JUSTICE DHARMESH SHARMA

ORDER

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06.12.2024

These matters have been listed today pursuant to an Office Note seeking correction of the next date of hearing.



Accordingly, the date of hearing fixed in the matter i.e. 07 December 2024 stands cancelled.

Let this batch be now called again on 14.01.2025.

We request Mr. Lalchandani and Mr. Rai, learned counsels appearing for the writ petitioners and the respondents respectively, to place an updated chart which would classify all the matters forming part of the batch as well as the questions which arise therein, bearing in mind the issues which were flagged in our order of 05 August 2024.

YASHWANT VARMA, J.

DHARMESH SHARMA, J.

DECEMBER 06, 2024/RW